

PENDENCY REPORT AS ON 17-01-2023

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2861
2	ADMLS-Admiralty Suits.	11
3	AHO-Appeal Against High Court Order.	30
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Arbitration & Conciliation Act	223
6	ARBP-Petitions under Arbitration & Conciliation Act	37
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	4120
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	2973
11	CMPAT-Company Act.	82
12	CMP-Civil Miscellaneous Petition	2523
13	COA-Appeals against judgement in Comp.Pet.	20
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	15
16	CONTAR-Appeals against orders in Crl.Cont.matter	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	8733
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	196
20	Contempt Petition in Cuttack Bench	260
21	Contempt Petition in Sambalpur Bench	4
22	CONTR-Proceeding relating to Criminal Contempt	174
23	COPET-Orginal Petition (Companies Act.)	126
24	CRA-Criminal Appeals	991
25	CRLA-Appeal against Judgement/Sentence.	10792
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1475
27	CRLMA-Other Miscellaneous Application.	840
28	CRLMC-Appl.under Sec.482 Cr.P.C.	7376
29	CRLMP-Criminal Miscellaneous Petition	1042
30	CRLREV-Criminal Revision.	9391
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	164
34	CRREV-Criminal Revision	235
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	1
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	15
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4
41	EC-Execution Case.	1
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	2
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	27
47	FA-First Appeal	1085
48	FAO-First Appeal from Orders.	3312
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	111
51	GCRLA-Government Appeals	412
52	GUAP-Pet. under Guardianship and Wards Act.	8
53	IP(M)-Main Petition (Insolvency Act)	1
54	ITA-Appeals Income-tax	287
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1135
57	JCRLRV-Jail Criminal Revision.	8
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	934

60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	24
62	MACA-Motor Accident Appeals.	5591
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	52
65	MATA-Matrimonial Cases (Appeals)	1047
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	98
69	OCRC-Original Crl. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	888
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	61
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT Act	3
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Bhubaneswar Bench	78
78	Review Petition in Cuttack Bench	101
79	RFA-FA from Judgement and Decree in Suit	2129
80	RPFAM-Revision US 19 of Family Court Act.	1566
81	RSA-Second Appeal from Judgement and Decree.	6759
82	RVPET-Review Petition.	2075
83	SAO-Second Appeal from Appellate Order.	218
84	SA-Second Appeal	2122
85	SCLP-Pet.for leave to appeal to Supreme Court	1
86	SJC-Special Jurisdiction Case (Tax Matters)	165
87	SM-Suo Motu.	43
88	SPA-Sp.Appeal before DB ...	1
89	STAPL-Appl.for direction to make a reference.	1
90	STREV-Sales Tax Revision.	539
91	TA-Tax Appeal	11
92	TEST-Testamentary Cases.	1
93	TREV-Tax Revesion	37
94	TRPCRL-Transfer Petition for transfer of Crl. Proceeding	305
95	TRP(C)-Transfer Petition under Sec.24 CPC	851
96	WA-Appeals before DB against SB Judgement	3569
97	WPC(OAB)-Original Application in Berhampur Bench	27
98	WPC(OAC)-Original Application in Cuttack Bench	4312
99	WPC(OA)-Original Application in Bhubaneswar Bench	1841
100	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	111
101	WPC(OAPPC)-Original Application Permission Petition in Cuttack	52
102	WPC(OAS)-Original Application in Sambalpur Bench	97
103	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	355
104	WPC(TAC)-Transfer Application in Cuttack Bench	79
105	WPC(TA)-Transfer Application in Bhubaneswar Bench	7
106	WPC(T)-Temporary Number in Bhubaneswar	15
107	WP(C)-Writ Petition under Art.226 and 227.	63677
Grand Total		161229